

(17)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TP(HC)/104,105,106/ CAA/2017

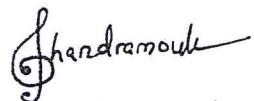
NAME OF THE PETITIONER(S) : ABN ESTATES HOUDING PVT LTD
MALLADI PROJECT MANAGEMENT CENTRE P L

NAME OF THE RESPONDENT(S) : MALLADI SPECIALITIES LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

D R. Venkatavaradan Counsel for Petitioners Chandramouli
Chandramouli Prabhakar in all 3 C.P's 
(S) R. Venkatavaradan

ORDER

Counsel for the petitioner present. He prayed time for making his submissions. Time is enlarged at request. Put up on 23.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

MS